

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 77 of 2014

Dated : 17th October, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Hooghly Chamber of Commerce & Industry Appellant(s)

Versus

**West Bengal Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

**Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. K. Venugopal, Sr. Adv.
Mr. Anand K. Shrivastava for R-1**

ORDER

Heard Mr. Anand K. Ganesan, learned counsel for the appellant.

Post the matter for reply submissions on **21st November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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